

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 30943/98 Dated: 6-1-2020

Subject:- Regarding nomination of Judicial Officers for attending NJA Training Programmes scheduled to be held from January, 2020 to Feb.2020.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial officers have been nominated for attending the training programmes show against their names:-

S. No	Prog. No.	Date of Programme	Name of Programme	Nomination for the Programme
1.	P-1198	10.01.2020 to 12.01.2020	Workshop for Additional District Judges	1.Sh.Chain Lal Bavoria, Addl.Judge,Anti-Corruption Cases, Jammu; 2.Ms.Masrat Roohi, Distt.Judge, (Presently attached with High Court Wing,Srinagar)
2.	P-1199	10.01.2020 to 16.01.2020	Orientation Program for Junior Divison Judges	1.Ms.Rimpi Rani, Munsiff,Reasi; 2.Ms.Amandeep Kour, Munsiff,Chenani;
3.	P-1200	17.01.2020 to 19.01.2020	Refresher Course for Commerical Courts	1.Ms.Nighat Sultana, Addl.Distt.Judge(Bank Cases) Jammu; 2.Sh. Balbir Lal, Addl.Distt.Judge(Bank Cases) Srinagar;
4.	P-1202	31.01.2020 to 02.02.2020	Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid	1.Shri Mohammad Ashraf Malik, Pr.D&SJ,Kulgam; 2.Sh. Ashok Shavan, Pr.D&SJ,Bhaderwah;
5.	P-1204	07.02.2020 to 09.02.2020	Refresher Course for Money Laundering Courts	1.Shri Rajesh Sekhri, Spl.Judge Anti-Corruption (CBI Cases), Jammu; 2.Shri Mohan Singh Parihar, Spl.Judge Anti-Corruption (CBI Cases), Srinagar;
6.	P-1207	21.02.2020 to 27.02.2020	Orientation Program for Junior Divison Judges	1.Shri Essar-ul-Nabi, Munsiff, Dangiwachha; 2.Shri Sidhant Vaid, Munsiff,Bani;
7.	P-1208	21.02.2020 to 23.02.2020	Workshop for Additional District Judges	1. Shri Sunit Gupta, Distt.Judge(presently attached with High Court Wing, Jammu) 2. Shri Aijaz Ahmad Khan, Addl.D&SJ,Sopore.

h

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in ~~the~~ due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General
6/1/2020

No: 30944-00/96 Dated: 6-1-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His/Her Lordship.
3. Registrar Judicial, High Court of J&K Jammu/Srinagar for information.
4. Principal District & Sessions Judge, _____ for information and n/a.
5. S/Shri _____
the request to share their travel plan with the concerned quarter well in time.
6. Chief Accounts Officer, High Court of J&K, Jammu for information and n/a.
7. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of J&K High Court for information of all concerned.

Registrar General
6/1/2020